

Filing No. 8091/2020

Urmila Devi vs. The State of Jharkhand

Advocate's name – Anurag Kashyap

Defects:

9.i Signature and seal of the jail authority as well as LTI of the petitioner at vak appears to be scanned/printed copy not the original one. Hence, fresh vak from jail may be given.

9.ii P.S. Case name at impugned order differs from the same at registered part of FIR. Hence, its correctness at para 1 and prayer para may be verified.

9.iii Date of surrender stated at para 21 may be verified from impugned order.

9.iv